

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

**NOTIFICATION
(ORDERS BY THE GOVERNOR)**

Dated Shillong, the 23rd December, 2021.

No. LJ (A) 32/92/Pt.V/103 - The Governor of Meghalaya is pleased to state the headquarters of the following Public Prosecutor/Govt. Pleader, Addl. Public Prosecutor/Addl. Govt. Pleader, Special Public Prosecutors as under:-

<u>Name/Designation</u>	<u>Headquarter</u>
1. Shri Pinderson N. Sangma, PP/GP, South Garo Hills, Baghmara.	Williamnagar.
2. Smti Sabina D. Sangma, Spl. PP, South Garo Hills, Baghmara.	Williamnagar.
3. Smti Larilin Warjri, Spl. PP, South West Khasi Hills, Mawkyrwat.	Shillong.
4. Shri Shitmon Pdang, PP/GP, East Jaintia Hills, Khliehriat.	Shillong.
5. Smti S. Kyndiah, Addl. PP/Addl. GP, West Jaintia Hills, Jowai.	Shillong.

Sd/-
Secretary to the Govt. of Meghalaya,
Law Department.

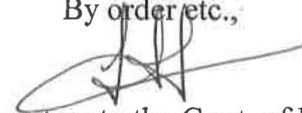
Memo No. LJ (A) 32/92/Pt.V/103 -A,

Dated Shillong, the 23rd December, 2021.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioner, Shillong/Baghmara/Williamnagar/Mawkyrwat/Jowai/
Khliehriat.
4. The District & Session Judge, Shillong/Baghmara/Williamnagar/Mawkyrwat/Jowai/
Khliehriat.
5. The Superintendents of Police, Shillong/Baghmara/Williamnagar/Mawkyrwat/Jowai/
Khliehriat.
6. Person concerned.
7. Law (B) Department.
- ✓ 8. DEO, Law Department.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.